

ITEM NO.120

COURT NO.11

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14759-14760/2025

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

SANDEEP KUNWAR SINGH & ORS.

Respondent(s)

Date : 18-03-2026 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) :

Ms. Archana Pathak Dave, A.S.G.
Mr. Kamal Digpaul, Adv.
Mr. Amit Sharma-ii, Adv.
Mr. Yashraj Bundela, Adv.
Mr. Sachin Sharma, Adv.
Mr. Mohan Prasad Gupta, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s) :

Mr. Prativa Prakash Janapriya Nayak , AOR
Mr. Vishal Yadav, Adv.

Ms. Charu Mathur, AOR
Mr. Kunwar Akhilendra Singh, Adv.
Mr. Surya Bhan Singh, Adv.

Mr. Prativa Prakash Janapriya Nayak , AOR
Mr. Vishal Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As the process for selection in terms of our previous order
has been in progress, list this matter on 20.05.2026.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)